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Title: Need to bring forth a legislation providing social security for workers engaged in unorganized sectors.

SHRI SANTASRI CHATTERJEE (SERAMPORE): Mr. Speaker, Sir, while thanking you for giving me this opportunity to raise a matter of urgent public importance, I once again draw the attention of the UPA Government, particularly the hon. Finance Minister who is present in the House and remind the hon. Prime Minister and his entire Cabinet of the commitment they have made in the National Common Minimum Programme for a comprehensive social legislation for the unorganised sector workers. Three years have already passed and so many Sessions have been held. We have raised the issue on a number of occasions for bringing out a legislation for the displaced, down-trodden unorganised workers.

Sir, I am sorry to say that the Government is not alive to the situation. They are going back to their commitment made in the National Common Minimum Programme. ...(*Interruptions*)

MR. SPEAKER: They have not gone back.

...(*Interruptions*)

SHRI SANTASRI CHATTERJEE : The UPA Government has to rise to the occasion and fulfil the commitment they have made before the country. On last 8th August, there was an all India strike by the unorganised workers and 37 crore workers participated in it.

The Government is not responsive to their needs. ...(*Interruptions*) So, they had to agitate. ...(*Interruptions*) I appeal to the Government to do something for them ...(*Interruptions*) and bring a legislation in this regard in this Session itself.

MR. SPEAKER: Please co-operate with the Chair. Nothing is being recorded.

(*Interruptions*)*